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		7. Govt. inter college, Tangasa
		8. Govt. inter college, Bachher.
		9. Govt. inter college, Chhinka.
		10. Nalanda Public school, Gopeshwar
		11. Subodh public school, Gopeshwar.
		12. Saraswati Shishu school, Gopeshwar.
		13. Saraswati Vidya Mandir, Gopeshwar.
		14. Primary school, Kund.
		15. Primary school, Gopeshwar Gaon
		16. Primary school, Naiwar 1
		17. Primary school, Naiwar 2
		18. Primary school, Papriyana.
		19. Sri Guru Ram Rai public school, Gopeshwar.
		20. Adarsh public school, Kathiyal Sain

Offer for CBFC chief

835. SHRI T.M. SELVAGANAPATHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that several persons from the film arena have turned down the offer of the chief of Central Board of Film Certification (CBFC);

(b) if so, the details thereof; and

(c) the reasons stated by all for not accepting the offer of Government?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) No, Sir.

(b) and (c) Does not arise in view of reply to part (a) above.

Frivolous complaints with television regulatory body

836. SHRI T. M. SELVAGANAPATHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the television regulatory body has received as many as 150 complaints;

(b) if so, the details thereof;

(c) whether it is also a fact that, out of 150 complaints received, 90 per cent were bound to be frivolous; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) to (d) No regulatory body regarding content regulation in case of television channels has been set up by the Government. However, the Indian Broadcasting Foundation and News Broadcasters Association, representative bodies of private broadcasters of non-news and new satellite TV channels, have set up Broadcast Content Complaints Council (BCCC) and News Broadcasting Standards Authority (NBSA) to consider content related complaints in case of private non-news and news channels respectively, as part of their self-regulating mechanism. As informed by the India Broadcasting Foundation, in the first meeting of the newly created BCCC held on 14.7.2011, 90% of the complaints received from viewers were found to be frivolous, i.e. time of the programme does not suit the viewer, requesting repeat telecast, wanting to act in the programmes, boring programme, requesting to call back on original character, change the actor, weak signal, channels not appearing, anchors sound/pronunciation not clear, story line to be changed, etc. The number of content related complaints received by them till 14th July, 2011 were 44. The BCCC reviewed the complaints and three complaints were upheld for which they have, sought details from respective channels. Other complaints have been disposed off.

Effect of reality shows

†837. SHRI KAPTAN SINGH SOLANKI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the sentiments of public are being hurt these days by reality shows;

(b) whether it is also a fact that reality shows affect the working of middle class of the country directly;

(c) if so, the details thereof; and

(d) whether Government is issuing any guidelines keeping reality shows in view?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) to (c) No such study has been done or brought to the notice of the Government.

†Original notice of the question was received in Hindi.